NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. No.07/(MAH)/2016

IA No. 38/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2017

NAME OF THE PARTIES: Mr. Girish Chandrakant Nirgun V/s. M/s. Mangalmurti Mats Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

Veena Girish Nirgun

Fradeep Govind Dinker

<u>Order</u>

CA No.38/2016 in TCP No.07/241-242/NCLT/MB/MAH/2015

At request of the parties on the ground Valuation Report is not complete, list this matter for hearing on 10.2.2017.

> Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)